

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO.362/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company		First Choice Readymix -Vs- Jonbro Construction Pvt Ltd		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

26-07-2017 – CP (IB) No. 362/KB/2017 – First Choice Readymix Vs. Jonbro Construction Pvt. Ltd.

ORDER

On repeated calls, no one appeared.

Fix on 02-08-2017 for further orders.

MANORAMA KUMARI MEMBER(J)